

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/111/2016

NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others

UNDER SECTION : 111, 397/398, 402 & 406

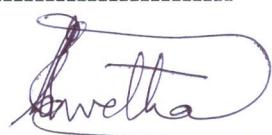
S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

① For rk Bhaskar
Priyadarshini N
Ghuretha Vasudevan
Keerthi Krishna

counsel for
petitioners 1,2,3



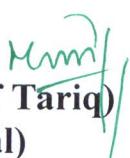
② SANDEEP Kumar
(For) HARI SHANKAR MANI.

Counsel R. to R.



ORDER

MS. N. Priyadarshini, Counsel for petitioner 1, 2 & 3 present. Shri Sandeep Kumar, Counsel for respondents present. Counsel for petitioner sought some more time for filing an affidavit showing proof of service. Time extended at request. Put up on 23/2/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)